

# **Rejection of application for certificate of registration**

**December 19, 1998**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934 has rejected on December 15, 1998 the application for certificate of registration submitted by the financial company M/s. Casion Leasing & Finance (India) Ltd.,230 B, AJC Bose Road, Calcutta-700020.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Maureen Shankar  
Manager**

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